

FORM G

**INVITATION FOR EXPRESSION OF INTEREST FOR
SOHO LIMITED OPERATING IN REAL ESTATE/
CONSTRUCTION BUSINESS AT**

**PLOT No. 32 K.H. No.11/22 BLK, B -II Sewak Park, SF,
Uttam Nagar, West Delhi, New Delhi, Delhi, India, 110059**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.,	SOHO LIMITED PAN: AAJCS0521N CIN: U45201DL2005PLC135928
2.	Address of the registered office	PLOT No. 32 K.H. No.11/22 BLK, B -II Sewak Park, SF, Uttam Nagar, West Delhi, New Delhi, India, 110059 (Office not maintained there)
3.	URL of website	No website is maintained by CD
4.	Details of place where majority of fixed assets are located	Plot No. 69, Near Saint Thomas School, Gyan Khand 1, Indrapuram-201014- SOHO HOUSE.
5.	Installed capacity of main products/ services	N/A
6.	Quantity and value of main products/ services sold in last financial year	N/A
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	The details can be obtained upon request at email id: soholimited.cirp@gmail.com and may also mark the registered email id: patthak.ashishca@gmail.com .
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Detailed information on eligibility criteria should be obtained upon request at soholimited.cirp@gmail.com
10.	Last date for receipt of expression of interest	29.10.2025
11.	Date of issue of provisional list of prospective resolution applicants	08.11.2025
12.	Last date for submission of objections to provisional list	13.11.2025
13.	Date of Issue of final list of prospective resolution applicants	23.11.2025
14.	Date of Issue of Information Memorandum, evaluation matrix, and request for resolution plans to prospective resolution applicants	28.11.2025
15.	Last date of submission of resolution plans	29.12.2025
16.	Process email id to submit EOI	soholimited.cirp@gmail.com

इंडियन बैंक

Indian Bank

**E-AUCTION
SALE
NOTICE**

ZONAL OFFICE, CIVIL LINES, MORADABAD

इलाहाबाद

ALLAHABAD

**Public Notice for E-Auction Sale
of Immovable Properties**

E-Auction Sale Notice for Sale of Immovable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with provision to Rule 9 (1) of the Security Interest (Enforcement) Rules, 2002

Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable property mortgaged/charged to the Secured Creditor, the Symbolic Possession of which has been taken by the **Authorized Officer of Indian Bank**, Secured Creditor, will be sold on **"As is where is", "As is what is", and "Whatever there is"** Basis on the below mentioned dates, for recovery of under mentioned dues & future interest, charge and cost etc as detailed below. The reserve price and EMD amount for each property has been furnished below.

Last Date of EMD Deposit 04.11.2025 between 10 AM to 3:30PM

Sl. No.	Name and Address of the Borrower/ Guarantor Name of the Branch	Details of the Property	Outstanding dues as per 13(2) notice for which property is being sold	A) Reserve Price B) EMD C) Bid Multiplier
1.	1. M/s Shree Balaji Timber Traders through its Proprietor Mr. Vikas Gupta S/o Surendra Kumar Gupta (Proprietorship Firm) Situated at Khura Navada Near Hetam Mullaji Hotel Badaun UP 243601 2. Mr. Vikas Gupta S/o Surendra Kumar Gupta (Proprietor/Borrower) R/o H. No. 167 Jawahar Puri Near Imli Mandir Tehsil & District Badaun UP 243601. 3. Mr. Surendra Kumar Gupta S/o Darwari Lal Gupta (Guarantor & Mortgagor). R/o H. No. 167 Jawahar Puri Near Imli Mandir Tehsil & District Badaun UP 243601 4. Mrs Usha Gupta W/o Mr. Surendra Kumar Gupta (Guarantor and Mortgagor) R/o Jawahar Puri District Badaun Bisauli UP 243601 BRANCH: INDIAN BANK BADAUN	Equitable mortgage of the house situated at Mohalla Imli Chowk Jawaharpuri Badaun (UP), registered by Bahi No. 1 Volume no. 3228 Page No. 257/278 at Deed No. 3250 Dt. 08.05.2003 with Area measuring about 62.00 sq mts in the name of Mr. Mrs. Usha Gupta W/o Surendra Kumar Gupta & Mr. Surendra Kumar Gupta S/o Mr. Darbari Lal Gupta. Bounded as under:- East: House of Kailash Chandra Gupta, West: Rasta, North: House of Ramial, South: House of Satyapal.	Rs. 30,90,813.00 as on 15.11.2021 + interest and other charges Date of Possession 11.03.2022 Nature of Possession Symbolic Possession	Rs. 17,40,000/- Rs. 1,74,000/- Rs. 10,000/- Property ID No.: IDIB6050371029

Date and Times of E- auction : 04.11.2025 at 12.00 PM to 4.00PM

Contact Person: Authorised Officer : Mr. Nikhil Gupta, Mobile No. 7054825758
INDIAN BANK , BADAUN : Branch Manager Raj Kumar Singh , Mobile No. 7669399881

Bidders are advised to visit the website (1) www.indianbank.co.in (2) www.baanknet.com

Bidders are advised to visit the website (<https://www.baanknet.com>) of our e auction service provider PSB Alliance Pvt. Ltd. to participate in online bid. For Technical Assistance Please call 8291220220. For Registration status and for EMD status please email to support.baanknet@psballiance.com

For property details and photograph of the property and auction terms and conditions please visit: <https://www.baanknet.com> and for clarifications related to this portal, please contact PSB Alliance Pvt. Ltd, Contact No. 8291220220.

Bidders are advised to use Property ID Number mentioned above while searching for the property in the website with <https://www.baanknet.com>

Date : 10.10.2025

Place: BADAUN

Authorised Officer, INDIAN BANK